

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.101  
C.P.(IB)/197(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Samunnati Financial Intermediation & Services Pvt Ltd  
V/s  
VNKC Agrocom Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..27/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Saumitra Chaturvedi, Advocate  
For the Respondent : None

**ORDER**

At the request of Ld. Counsel appearing for the Financial Creditor, the matter stands adjourned.

List the matter for further consideration on 01.11.2022

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**